

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-10-2023 AT 10:30 AM

**IA(CA) 259, 260, 261, 262, 263, 264/2023 in
CP No. 45/241/HDB/ 2023**
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

... **Petitioner**

Vs

Escientia Advanced Sciences Pvt Ltd & Ors

... **Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (CA) 264/2023

For hearing, matter adjourned to 08.11.2023.

IA (CA) 263/2023

Heard, the Learned Senior Counsels Sri DV Seetharam Murthy, Sri Dr Abhishek Singhvi and Sri Vivek Reddy for petitioner and Learned Senior Counsel S. Niranjan Reddy for respondents. Matter adjourned to **08.11.2023 for orders**, in the meanwhile the interim direction dated 20.10.2023 shall continue till 08.11.2023.

IA (CA) 262/2023

Heard, both sides. **This application is allowed.** Documents are received and leaving it open to the respondent to comment on this document.

IA (CA) 261/2023

Heard, both sides. **This application is allowed.** Documents are received and leaving it open to the respondent to comment on this document.

IA (CA) 260/2023

Heard, both sides. **This application is allowed.** Documents are received and leaving it open to the respondent to comment on this document.

IA (CA) 259/2023

Heard, the Learned Senior Counsel S. Niranjan Reddy for petitioners and Learned Senior Counsels Sri DV Seetharam Murthy and Sri Vivek Reddy for respondents. Matter adjourned to **08.11.2023 for orders**, in the meanwhile the interim direction dated 20.10.2023 shall continue till 08.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)